

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 25/TT/2018

Subject : Petition for approval of tariff for inclusion of Transmission Assets in computation of Point of Connection (PoC) Charges and Losses as per Commission's order dated 12.5.2017 in Petition No. 7/SM/2017 for inclusion in PoC charges in accordance with Central Electricity Regulatory Commission (Sharing of Inter-state Transmission Charges and Losses) Regulations, 2010 and amendments made thereto

Date of Hearing : 8.5.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Odisha Power Transmission Corporation Limited

Respondents : Power Grid Corporation of India Limited and 2 others

Parties present : Shri R.K. Mehta, Advocate, OPTCL
Ms. Himanshi Andley, Advocate, OPTCL
Shri Vivek Kumar Singh, PGCIL
Shri Rakesh Prasad, PGCIL
Shri S.S. Raju, PGCIL
Shri S.K. Venkatesan, PGCIL
Shri V.P. Rastogi, PGCIL

Record of Proceedings

The learned counsel for the petitioner submitted that the present petition is filed for approval of tariff for OPTCL owned eleven non-inter-State transmission lines carrying ISTS power for the period 2014-19 in terms of the Commission's order dated 12.5.2017 in Petition No. 7/SM/2017 and in accordance with Central Electricity Regulatory Commission (Sharing of Inter-state Transmission Charges and Losses) Regulations, 2010. Learned counsel further submitted that the said eleven transmission lines of OPTCL have been certified by ERPC on 24.2.2017 as non-ISTS line carrying ISTS power.

2. The Commission after hearing the parties reserved the order in the petition.

By order of the Commission

-Sd/-
(T. Rout)
Chief (Law)

